

THE INDIAN SUCCESSION (AMENDMENT) ACT, 2002

No. 26 OF 2002

[27th May, 2002.]

An Act further to amend the Indian Succession Act, 1925.

BE it enacted by Parliament in the Fifty-third Year of the Republic of India as follows:—

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|-------------|---|---------------------------|
|             | 1. This Act may be called the Indian Succession (Amendment) Act, 2002.  | Short title.              |
| 39 of 1925. | 2. In section 32 of the Indian Succession Act, 1925 (hereinafter referred to as the principal Act), the <i>Explanation</i> shall be omitted.  | Amendment of section 32.  |
|             | 3. In section 213 of the principal Act, in sub-section (2), after the word "Muhammadans", the words "or Indian Christians" shall be inserted. | Amendment of section 213. |